

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/12297/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
P.O., STAT, Assam & Member, MACT No. 1,
Kamrup, Guwahati.

Dated Guwahati the 19th December, 2023.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No.MACT/3438/23 dtd. 14.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **to avail restricted holiday on 22.12.2023, alongwith station leave permission from the evening of 21.12.2023 till the morning of 26.12.2023**, as prayed for. Further, the Member, MACT No. 2, Kamrup, Guwahati and in his absence, the Member, MACT No. 3, Kamrup, Guwahati would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-84/2003/12298-12300/A, dated , 19-12-23

Copy to:

1. The Member, MACT No. 2, Kamrup, Guwahati.
2. The Member, MACT No. 3, Kamrup, Guwahati.
- ✓3. The Project Manager, Gauhati High Court.

Sdf

JT. REGISTRAR (VIGILANCE)